

(iii) A water supply scheme near Dairy Farm site costing Rs. 3.97 lakhs is also under consideration.

(iv) One tank and 18 new wells have been constructed in the rural areas.

(v) It is also proposed to have a geological survey of the affected areas to explore the possibility of sinking tube-wells to solve this problem.

(d) Does not arise.

(e) Rs. 5,878/-.

Rainfall in Andaman Islands

1073. **Shri Raghunath Singh:** Will the Minister of Home Affairs be pleased to state what is the annual rainfall in the Andaman Islands?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Annual rainfall during the last five years has been as follows:—

1952	121.23 inches.
1953	113.26 inches.
1954	158.65 inches.
1955	131.44 inches.
1956	119.34 inches.

Crops in Andamans

1074. **Shri Raghunath Singh:** Will the Minister of Home Affairs be pleased to state how many crops do we have in Andamans annually?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Two, namely *Rabi* and *Kharif*.

Stock Exchanges

1075. **Shri Naushir Bharucha:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that Government have recognised the Native Shares and Stock Brokers Association, (now known as Stock Exchange Bombay) under the Securities Contracts (Regulation) Act, 1956;

(b) if so, the reasons for Government desiring centralisation of certain stock exchange activities in the hands of one institution; and

(c) the terms and conditions on which the members of the Indian Stock Exchange Ltd., will be admitted as members of the Stock Exchange, Bombay?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Yes, Government have decided to recognise the Stock Exchange, Bombay under Section 4 of the Securities Contracts (Regulation) Act, 1956. It was the only Exchange already working as a recognised Exchange under the Bombay Securities Contracts Control Act, 1925. Moreover, in doing so Government have implemented the recommendation of the Gorwala Committee on the Proposed Legislation for the Regulation of Stock Exchanges and Contracts in Securities that for effective control, both external and internal, over the activities of Stock Exchanges it is desirable to restrict recognition to only one Stock Exchange in a suitable area.

(c) The terms and conditions on which the Members of the Indian Stock Exchange Limited will be entitled to apply for membership of the recognised Stock Exchange are laid on the Table of the Lok Sabha [See Appendix IV, annexure No. 16]. It may be added that since these were communicated to the two Exchanges, further representations have been received from the members of the Indian Stock Exchange seeking modification of these terms and conditions and these are being examined by Government.

University College of Science, Calcutta

1076. **Shri Ghosal:** Will the Minister of Education and Scientific Research be pleased to state the amount granted to the University College of Science, Calcutta for purchasing chemicals for recurring research work